

Statement 6: Financing of Gross Fiscal Deficit – 2007-08 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	5,642	-43	184	522	757	252	3,416	131	943	18	-3,034	8,787
2. Bihar	-780	40	662	267	268	-45	1,700	54	618	-209	-871	1,705
3. Chhattisgarh	-157	-167	37	-10	52	181	442	149	-79	0	-319	128
4. Goa	-30	90	-16	-8	89	-	69	90	51	231	-24	541
5. Gujarat	6,137	-345	424	684	436	15	1,353	-428	3	-231	-3,278	4,771
6. Haryana	-254	-44	50	111	299	15	185	-31	14	140	779	1,264
7. Jharkhand	1,605	-139	390	826	218	-	-162	1	-20	1,347	2,149	6,217
8. Karnataka	287	357	209	180	748	750	-62	1,498	-829	7	2,185	5,331
9. Kerala	3,634	161	107	434	1,324	-80	492	119	49	-204	66	6,100
10. Madhya Pradesh	1,337	102	128	517	193	-134	274	-17	58	-390	716	2,784
11. Maharashtra	7,743	-83	1,475	207	685	-11,717	1,876	199	-72	-284	-2,851	-2,821
12. Orissa	-886	-343	-106	174	400	-86	83	23	50	-63	-568	-1,323
13. Punjab	3,794	71	463	-265	636	303	65	-36	12	-120	-320	4,604
14. Rajasthan	3,233	46	-223	293	1,118	1,099	557	-2	-14	-73	-2,627	3,408
15. Tamil Nadu	4,127	469	-782	591	383	130	138	161	-130	-303	-1,098	3,686
16. Uttar Pradesh	2,628	-821	1,423	1,025	2,451	3,247	2,683	654	273	-57	288	13,794
17. West Bengal	10,740	-277	589	-22	319	-279	789	472	133	-278	-787	11,400
II. Special Category												
1. Arunachal Pradesh	185	-16	98	62	85	-90	101	190	-	-17	-614	-16
2. Assam	545	-67	-9	125	318	161	-562	-46	34	-31	-1,259	-790
3. Himachal Pradesh	1,322	-5	135	102	540	260	-	183	58	-600	-1,444	552
4. Jammu and Kashmir	1,402	403	208	300	509	131	-309	49	-	-85	-	2,609
5. Manipur	193	-237	200	1	52	4	133	-90	111	-4	-466	-102
6. Meghalaya	147	-15	9	23	46	-9	195	-35	-1	-17	-129	214
7. Mizoram	129	-7	-1	8	172	8	37	281	27	-29	-232	392
8. Nagaland	290	-15	-	8	13	5	75	24	-42	52	-11	397
9. Sikkim	224	-8	-2	18	14	21	4	31	18	-9	-248	64
10. Tripura	-45	-25	5	30	57	-4	-131	-25	-98	-28	282	17
11. Uttarakhand	733	-16	195	98	155	-60	142	138	86	-31	302	1,742
All States	53,925	-933	5,853	6,300	12,338	-5,923	13,581	3,738	1,254	-1,268	-13,411	75,455
<i>Memo item:</i>												
1. NCT Delhi	-	-	-229	-	-	-	-	-	-	-	2,270	2,041
2. Puducherry	-	-14	-7	-	252	-	187	245	-	337	-669	331

‘-’: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'.
The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.